

High Court of Jammu and Kashmir at Jammu.

Order

No: 1450

Dated: 03/02/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No.	Name of the court	Salary	O.E.	POL	Tele	2071-P&ORB (NPS)	Eect.
1	Pr. D&S Judge, Reasi.	17.00	0.105 (DW)				
2	Pr. D&S Judge, Bandipora.	----	0.20	---	---	---	---
3	Pr. D&S Judge, Kupwara.	14.00	0.12 (DW)	---	---	0.60	---
4	Pr. D&S Judge, Budgam.	----	----	----	----	0.08	---
5	Pr. D&S Judge, Baramulla.	----	0.40	---	---	---	---
6	Pr. D&S Judge, Kishtwar.	----	0.15	0.15	---	---	---
7	Addl. D&S Judge, Jammu.	4.53	---	0.10	0.05	---	----
8	Addl. D&S Judge(Anti-corruption) Jammu.	----	----	----	----	0.06	---
9	Spl. Judge, Anti-corruption (CBI Cases) Srinagar.	1.00	----	----	----	----	---
10	2 nd . Addl. D&S Judge, Jammu.	4.00	----	0.10	----	----	---
11	C.J.M. Pulwama	6.00	---	---	---	---	---
12	C.J.M. Bandipora.	10.00	0.30	0.15	0.05	---	---
13	C.J.M. Srinagar.	----	----	0.15	----	----	---
14	C.J.M. Poonch.	----	0.10	----	---	0.05	---
15	C.J.M. Shopian.	----	0.10	----	----	0.45	---
16	C.J.M. Kulgam.	---	----	----	----	0.40	---
17	C.J.M. Kishtwar.	5.00	0.20	---	---	0.05	---
18	Excise Magistrate, Jammu.	----	----	0.15	---	---	---
19	Spl. Mob. Mag(Tr) Jammu.	1.50	----	0.30	---	---	---
20	Spl. Mobile Magistrate, Srinagar.	0.50	---	---	---	---	---
21	Munsiff, Pampore.	----	0.05 0.18 (DW)	---	0.05	0.25	0.05
22	Munsiff, Tral.	----	0.135 (DW)				
23	Munsiff, Gurez.	5.00	----	----	----	0.95	----
24	Munsiff, Bishnah.	----	0.10	0.15	----	0.30	---
25	Munsiff, Pulwama.	2.00	0.10	---	----	0.20	---
26	Munsiff, Buniyar.	----	0.15	---	---	0.25	---
27	Munsiff, Bhaderwah.	----	----	----	---	0.10	---
28	Munsiff, Tangdhar.	6.00	---	---	---	---	---
29	Munsiff, Budgam.	---	0.15	---	---	0.30	---
30	Munsiff, Chadoora.	----	0.15	---	---	0.15	---
31	Munsiff, Sunderbani.	----	0.10	----	----	0.30	---
32	Munsiff, Majalta.	10.00	----	----	---	---	---
33	Ist. Addl. Munsiff (Forest Magistrate,)Jammu.	----	----	0.10	----	0.17	----
34	Addl. Mob. Mag. Bandipora.	---	---	---	---	0.236	---
35	Addl. Mob. Mag. Khalasi.	----	----	----	---	0.80	---
36	Distt. Mob. Mag.(Tr) Anantnag	----	----	----	----	----	1.76
37	Distt. Mob. Mag.(Tr) Rajouri.	6.00	----	----	---	0.70	---
	For Misc. Courts.						
1.	Pr. D&S Judge, Budgam.	----	----	----	----	0.20	----

By Order.

Sh. Anand
Deputy Registrar (Accts) 2/2

No: 56585-645/A Dated: 03/02/2018


Copy to the:-

- 1-6 Pr. D&S Judge, Budgam/Reasi/Bandipura/Kupwara/Baramulla/Kishtwar.
7. Addl. D&S Judge, Jammu. with direction to draw the arrears of staff.
8. Addl. D&S Judge, (Anti-corruption) Jammu.

Contd...2nd/-

9. Special Judge, Anti-corruption (CBI Cases) Srinagar.
10. 2nd. Addl. D&S Judge, Jammu.
- 11-16. C.J.M. Pulwama/Bandipura/Srinagar/Poonch/Shopian/Kulgam/Kishtwar.
17. Excise Magistrate, Jammu.
18. Special Mobile Magistrate (Tr), Jammu.
19. Special Mobile Magistrate, Srinagar. with direction to draw the arrears of staff.
- 20-31 Munsiff, Pampore/Tral/Gurez/Bishnah/Pulwama/Buniyar/Bhaderwah/Tangdhar/Budgam/
Chadoora/Sunderbani/Majalta.
32. Ist. Addl. Munsiff (Forest Magistrate) Jammu
- 33-34 Addl. Mobile Magistrate, Bandipora/Khalatsi.
- 35-36 Distt. Mobile Magistrate, (Traffic) Anantnag/Rajouri.
37. Treasury Officer, Saddar Treasury, Srinagar.
38. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 39- 60 Treasury Officer, Budgam/Reasi/Bandipora/Kupwara/Baramulla/Kishtwar/ Pulwama/Poonch/
Shopian/Kulgam/Pampore/Tral/Gurez/Bishnah/Buniyar/Bhaderwah/Tangdhar/Chadoora/
Sunderbani/Majalta/Khaltsi/Nobra.
..... for information and necessary action.
61. Order Book.

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Deputy Registrar (Accts) 12
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